

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

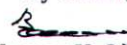
Dated: 08.03.2019

ORDER NO. 52 of 2019

Hon'ble President is pleased to partially modify the roster order no. 46 of 2019 for CESTAT, Mumbai constituting Division Bench as follows:-

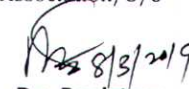
1. **On 12/03/2019 at 02.30 p.m.** Hon'ble Dr. D. M. Misra, Member (J) and Hon'ble Sh. Sanjiv Srivastava, Member (T) will hear the following part-heard matters:-
C/Misc/86570/18, C/Stay/93218/17, C/87944/2017 & 30 others
2. **On 12/03/2019 at 02.30 p.m.** Hon'ble Sh. C. J. Mathew, Member (T) and Hon'ble Sh. Ajay Sharma, Member (J) will hear the following part-heard matters:-
ST/215/2012, ST/85514, 86205/2013, ST/85379/2014
ST/86195, 86231, 86232, 86278, 86279, 86306/2015, ST/85963/2016
3. **On 13/03/2019 at 02.30 p.m.** Hon'ble Dr. D. M. Misra, Member (J) and Hon'ble Sh. Sanjiv Srivastava, Member (T) will hear the following part-heard matters:-
C/919,921/2009
4. **On 13/03/2019 at 02.30 p.m.** Hon'ble Sh. C. J. Mathew, Member (T) and Hon'ble Sh. Ajay Sharma, Member (J) will hear the following part-heard matters:-
E/1081, 1172/2008, E/355/2009, E/1842/2012, E/86473/2014,
ST/86195, 86231, 86232, 86278, 86279, 86306/2015, ST/85963/2016
5. **On 13/03/2019 afternoon** Hon'ble Sh. C. J. Mathew, Member (T) and Hon'ble Dr. S. K. Pati, Member (J) will hear the following part-heard matter after the hearing of matter in Sl. No. 4 above is over:-
E/Misc/85077. 85085/19, E/1204/2009, E/Misc/85076.85084/19, E/89/2010,

Note: No adjournment will be granted for part heard matters. In case any Member is on leave on any date, the Part-heard matter will get adjourned and the next date will be notified in CESTAT's website.

By order,

(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar